

NOTICE FOR TENDER


Commercial Court, Alipore, South 24 Parganas
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2nd Floor
Kolkata- 700027

Quotations are hereby invited in sealed envelop from reputed persons/agencies/SSI/MSME units in physical/scanned form for supply and installation of Wifi Networking System including wires, routers and/or any other necessary equipment, by extending the same from this Office situated at the 2nd Floor of Minority Bhawan to the e-Sevakendra/Mediation Centre situated at the Ground Floor of the said Building, for smooth running of administration as well as E-filing, E-payment of Court Fees etc., after physical verification of the same.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by 2:30 p.m. on or before 17.05.2021 either physically or through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in



Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore

No. 205(4)/2021

Dated 04.05.2021

Copy forwarded with a request to kindly publish this order in the concerned websites to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.



Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore
JUDGE
COMMERCIAL COURT AT ALIPORE